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Title: The Minister of State of the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Parliamentary Affairs laid the statement regarding status of implementation of the recommendations contained in the 162nd Report of Standing Committee on Home Affairs on Demands for Grants (2012-13), pertaining to the Ministry of Development of North Eastern Region.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, I lay this statement on status of implementation of recommendations contained in 162nd Report of Department-related Parliamentary Standing Committee on Home Affairs on Demands for Grants (2012-13) of Ministry of Development of North Eastern Region, in pursuance to provisions of Rule 389 of Rules of Procedure and Conduct of Business in Lok Sabha, issued vide Lok Sabha Bulletin Part II dated September 1, 2004.

Department-related Parliamentary Standing Committee on Home Affairs laid their 162nd Report on the Table of Lok Sabha on 7th May, 2012 and present status of implementation of the report, is detailed in appended Annexure which may be allowed to be laid on the Table of the House.
